

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**CHENNAI BENCH**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 02.11.2021 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10.30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Alok Srivastava, Member (Technical)**

## **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp.App (AT)(CH)(Ins) No. 213/2021	Jain Heights and structures Pvt Ltd & Anr V Bheemasamudra Land Developers and Builders	Adeesh Anto, Sakthivel Ajeesh Kumar	R & P Partners
2.	Comp.App (AT)(CH)(Ins) No. 204/2021 & IA No. 410/2021	MPT Sweden AB & Anr V Tecknoweld Alloys (Overseas) Pvt Ltd <b>With</b>	Anand Sashidharan Pavithra Kabi	Thriyambak J Kannan
3.	Comp.App (AT)(CH)(Ins) No. 216/2021 & IA No. 435/2021	MPT Sweden AB & Anr V Tecknoweld Alloys (India) Pvt Ltd	Anand Sashidharan Pavithra Kabi	Thriyambak J Kannan

## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
4.	Comp. App (AT)(CH)(Ins) No. 16/2021	Kennigton Industries Private Limited Vs M/s. Siva Ram Yarns Private Limited	Suemsh Dhawan Vatsala Kak Ankita Bajpai Geethika Sharma Raghav Dembla Pavithra Bawa	A. Chandra Shaker
5.	TA No. 8/2021 (Comp App (AT) (Ins) No. 925/2020)	Shyson Thomas V Madhugiri Venkatarayappa Sudharshan & anr	S. Vivekananda	Rajesh Kumar Gautam R1-R2

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**2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**For Assistance,**

**1.Dy.Registrar - PH No. : 044-2888 0500**

**CELL : 9940225692**

**2.Court Officer - PH No. : 044-2888 0450**

**CELL : 9445892169**

**By the order of Hon'ble Acting Chairperson**

**(Chennai Bench)**